

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

EXECUTION PETITION NO. 02 OF 2018 IN
APPEAL NO. 137 OF 2013

Dated: 13th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

T. T Limited **Petitioner(s)**
Versus
Tamil Nadu Generation and Distribution Corporation Ltd. Respondent(s)
&Anr.

Counsel for the Petitioner(s) : --

Counsel for the Respondent(s) : Mr. S. Vallinayagamfor R-1

ORDER

The learned counsel appearing for the first Respondent prays for another three weeks' time to file reply. The submission made by him is placed on record. He is permitted to file the reply on or before 10-8-2018 after serving copy on the other side.

The learned counsel for the Petitioner is directed to serve a copy of the entire Execution Petition Paper Book to the Respondents immediately.

List this matter on **17-8-2018**.

(S. D. Dubey)
Technical Member
tpd/vg

(Justice N. K. Patil)
Judicial Member